

THE MINISTER OF STATE FOR URBAN DEVELOPMENT(SHRI M. ARUN-ACHALAM): (a) According to the Delhi Development Authority (Disposal of Developed Nazul Land) Rules, 1981, the person whose bid has been accepted shall pay as earnest money, a sum equivalent to 25 per cent of his bid and he shall pay the balance amount to the authority within 15 days of acceptance of the bid or within such period as the vice Chairman may specify in the public notice.

(b) These rules also provide that a person who fails to pay the balance amount of the bid within the period provided shall forfeit the earnest money and it shall be competent for the Vice- Chairman to reacquire the plot.

(c) to (e). Information is being collected.

[*Translation*]

**Persons Registered by DDA for Allotment of Houses**

3. SHRI MUMTAZ ANSARI: Will the Minister of URBAN DEVELOPMENT be

pleased to state:

(a) the number of persons registered by DDA for allotment of houses during last ten years, year-wise:

(b) the number of persons benefited during these years, years-wise and type-wise; and

(c) the quote fixed for Members of Parliament and the number of Members of Parliament benefited, year-wise?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) As per statement-I

(b) As per statement -II

(c) Information is being collected and will be laid on the Table of the House.

The details of persons registered by DDA for allotment of house during the last 10 years are given as under

**STATEMENT I**

<i>Sl. No.</i>	<i>Name of the Scheme</i>	<i>Total No. of registrants</i>
1.	S.F.S.-IV 7.1.81. 7.3.81	8615
2.	SPECIAL RETIRED/ RETIRING PERSONS SCHEME UNDER S.F.S. 8.1.81-7.3.81	3242
3.	SCHEME V 15.5.82-14.8.82	37258
4.	SCHEME VI. 25.5.85-14.8.85	17805

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<i>Sl. No.</i>	<i>Name of the Scheme</i>	<i>Total No. of registrants</i>
5.	AMBEDKER AWAS YOJANA NOV, DECEMBER, 1989	18.000 (7.000 More persons are yet to be registered)

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## STATEMENT-II

The details of persons allotted flats by DDA during the last 10 years are given as under\*

S. No.	Year	No. of flats allotted category-wise						Total
		MIG	LIG	JANTA	SFS			
	2		4	5	6	7		
1.	1981-82	2437	5143	6444	—		14024	
2.	1982-83	222	311	140	1620		2293	
3.	1983-84	3351	2479	2142	2893		10865	
4.	1984-85	961	2842	2445	2142		8390	
5.	1985-86	9046	7529	6217	5025		27817	
6.	1986-87	—	—	1957	1877		3834	
7.	1987-88	4840	2682	2935	3957		14414	
8.	1988-89	4675	8319	7774	11379		32147	
9.	1989-90	2796	9361	9715	3573		25445	
10.	1990-91	800	4497	8315	1480		15092	

\* The no. of persons allotted flats includes those registered prior to 1981-82